

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 20**  
**CP/20(MB)2024**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 12.04.2024**

**NAME OF THE PARTIES:      DEEPAK T PAI RAIKAR V/s BROWN**  
**PACKAGING      SYSTEM      PRIVATE**  
**LIMITED**

Section 241(1) Sec. 242(4) Sec. 244(1) Section 246 of the Companies  
Act, 2013

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**ORDER**

1. Ms. Sanaea Laskari, Advocate a/w Mr. Saubham Dhamnaskar, Advocate i/b Phoenix Legal appeared for the Petitioner.
2. Ms. Shraddha Talkar, Advocate appeared for the Respondent.
3. Learned Counsel for the Respondent informs that other IA was filed and which is listed on 30.04.2024. Accordingly, requested to list this matter on 30.04.2024.
4. List this matter on **30.04.2024**. Meanwhile, Respondent may file reply to the IA.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**